

ITEM NO.41

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1022/1989

ALL INDIA JUDGES ASSOCIATION & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 54701/2025 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 04-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) : Mr. Akhilesh Kumar Pandey, AOR

Mr. Abhijit Sengupta, AOR

Mr. Kuheli Mitra, Adv.

Mr. Paras Chauhan, Adv.

Mr. R.S.Mishra, Adv.

Mr. Amar Nath Singh, Adv.

Ms. Sunita Kumari, Adv.

Mr. Pravir Kumar Jain, AOR

Mrs. Amita Gupta, AOR

Mr. Rakesh Dahiya, AOR

Mr. Praveen Kumar, Adv.

Mr. A. Venayagam Balan, AOR

For Respondent(s) :

Mr. B.H. Marlapalle, Sr. Adv.

Mr. Ajit Pravin Wagh, AOR

Mr. Avinish Kumar Saurabh, Adv.

Ms. A. Subhashini, AOR

Mr. Satish Kumar, AOR

Mr. T. V. Ratnam, AOR

Mr. Arjun Garg, AOR  
Ms. Kriti Gupta, Adv.  
Mr. Saaransh Shukla, Adv.

Ms. G. Indira, AOR

Mr. Anandh Kannan N., AOR

Mr. Gopal Jha, AOR  
Mr. Umesh Kumar Yadav, Adv.  
Mr. Shreyash Bhardwaj, Adv.

Mr. Karan Bharihoke, AOR

Mr. M. A. Chinnasamy, AOR  
Mr. C Raghavendren, Adv.  
Mrs. C Rubavathi, Adv.  
Mr. Devansh Tyagi, Adv.  
Mr. Saurabh Gupta, Adv.  
Mr. Nandi Kiran Kumar, Adv.  
Mr. S. Anbukrishnan, Adv.

Mr. Shibashish Misra, AOR  
Mr. Ajay Kumar, AOR

Mr. Ashok Mathur, AOR  
Ms. Manpreet Kaur, Adv.

Mr. Pradeep Misra, AOR  
Mr. Jitendra Mohan Sharma, AOR

Mr. P. I. Jose, AOR  
Mr. James P. Thomas, Adv.  
Mr. Ravi Sagar, Adv.

Mr. P. V. Yogeswaran, AOR  
Mrs. Anil Katiyar, AOR  
Mr. P. Parmeswaran, AOR  
Mr. Haresh Raichura, AOR  
Ms. Asha Gopalan Nair, AOR  
Mr. T. Mahipal, AOR

Mr. K M Nataraj, A.S.G.  
Mr. Wasim Quadri, Sr. Adv.  
Mr. Sharath Nambiar, Adv.  
Mr. Nalin Kohli, Adv.  
Mr. B K Satija, Adv.  
Mr. T A Khan, Adv.  
Mr. Raman Yadav, Adv.  
Mr. Aaditya Shankar Dixit, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. Arun K. Sinha, AOR  
Mr. P. K. Jain, AOR  
Ms. S. Janani, AOR  
Mr. Anil Shrivastav, AOR  
M/S. Parekh & Co., AOR  
Mr. Parijat Sinha, AOR  
Mr. Ranjan Mukherjee, AOR  
Mr. Prashant Kumar, AOR  
Mr. Kanhaiya Priyadarshi, AOR  
Mr. Naresh K. Sharma, AOR  
Mr. K. R. Sasiprabhu, AOR  
Mr. Radha Shyam Jena, AOR  
Mr. Rajesh Srivastava, AOR  
M/S. Gagrat And Co, AOR  
M/S. Arputham Aruna And Co, AOR  
Mrs. Anjani Aiyagari, AOR

Dr. Sushil Balwada, AOR  
Mr. Srilok Nath Rath, Adv.  
Mr. Nandlal Kumar Mishra, Adv.  
Mr. Bhupender Pratap Singh, Adv.  
Ms. Reena Rao, Adv.  
Ms. Mamta Sharma, Adv.

Mr. M. Veerappa, AOR  
Mr. Anil Nag, AOR  
Mr. Kishan Datta, AOR  
M/S. Corporate Law Group, AOR  
Mr. K. Ram Kumar, AOR

Mr. Pravir Choudhary, AOR  
Mr. Reepak Kansal, Adv.  
Mr. Ajay Kumar, Adv.  
Mrs. Shama Praveen, Adv.  
Mr. Prince Arora, Adv.  
Mrs. Geeta Rani, Adv.

Ms. N. Annapoorani, AOR  
Mr. V. K. Sidharthan, AOR  
Ms. Hemantika Wahni, AOR

Mr. Mahesh Kumar, Adv.  
Mr. Akshay Kumar Sharma, Adv.  
Ms. Devika Khanna, Adv.  
Mrs. V. D. Khanna, AOR  
Mr. Vatan, Adv.

Mr. Mukesh K. Giri, AOR  
Mr. Mandaar Mukesh Giri, Adv.

Mr. Sanjay Jain, AOR

Mr. Guntur Prabhakar, AOR

Mr. T. G. Narayanan Nair, AOR  
Mr. Samyuktha H Nair, Adv.

Mr. Chander Shekhar Ashri, AOR  
Mr. Ratan Kumar Choudhuri, AOR  
Mr. Sunil Fernandes, AOR  
Mr. Gopal Singh, AOR  
Mr. T. L. Garg, AOR  
Dr. J. P. Dhanda, AOR

Mr. V. N. Raghupathy, AOR  
Ms. Mythili S, Adv.

Ms. A. Sumathi, AOR  
Mr. G. Prakash, AOR

Mr. Sunil Kumar Jain, AOR  
Ms. Rashika Swarup, Adv.  
Mr. Naman Jain, Adv.

Mr. Krishnanand Pandeya, AOR

Mr. Kamal Mohan Gupta, AOR  
Mr. Amber Shehbaz Ansari, Adv.  
Mr. Umang Tripathi, Adv.

Mr. Manish K. Bishnoi, AOR  
Mr. Gopal Balwant Sathe, AOR  
Mr. Surya Kant, AOR

Mrs. D. Bharathi Reddy, AOR  
Mr. Nishant Sharma, Adv.  
Ms. Adviteeya, Adv.

Ms. Meera Mathur, AOR  
Mr. T. V. George, AOR  
Mrs. Bina Gupta, AOR  
Mr. R. Sathish, AOR  
Mr. Rakesh K. Sharma, AOR

Mr. Dharendra Pratap Singh, Adv.  
Mr. Ajay Singh, Adv.  
Mr. Manoj Kumar Rajput, Adv.  
Mr. Dheeraj Singh, Adv.  
Mr. Sunny Kapoor, Adv.  
Mr. Praveen Swarup, AOR

Mr. T. Harish Kumar, AOR  
Mr. B. D. Sharma, AOR  
Mr. R. N. Keswani, AOR

Mr. Shantwanu Singh, Adv.  
Mr. Akshay Singh, Adv.  
Mr. P.n Yadav, Adv.  
Ms. Pragya Singh, Adv.  
Mr. Ashok Kumar Singh, AOR

Ms. Kumud Lata Das, AOR  
Ms. Pooja Rathore, Adv.  
Mr. Harsh Ajay Singh, Adv.  
Mr. Sourabh Suman, Adv.

Mr. Dharmendra Kumar Sinha, AOR  
Mr. Ajit Pudussery, AOR  
Mr. Raj Kumar Mehta, AOR  
Mrs. Revathy Raghavan, AOR  
Mr. Rajiv Mehta, AOR  
Mr. Abhishth Kumar, AOR

Mr. Guntur Pramod Kumar, AOR  
Ms. Perna Singh, Adv.  
Mr. Dhruv Yadav, Adv.

Mr. Mahfooz Ahsan Nazki, AOR  
Mr. Raghvendra Kumar, AOR  
Mr. Anil Kumar Mishra-i, AOR

Mr. Amit Sharma, AOR  
Mr. Dipesh Sinha, Adv.  
Ms. Pallavi Barua, Adv.  
Ms. Aparna Singh, Adv.

Ms. Preetika Dwivedi, AOR  
Mr. Mahesh Thakur, AOR

Mr. Smarhar Singh, AOR  
Ms. Shweta Kumari, Adv.  
Mr. Manoj Kumar, Adv.  
Mr. Vikas Chopra, Adv.  
Mr. Pankaj Prakash, Adv.

Mr. Amit Anand Tiwari, Sr. A.A.G.  
Mr. Sabarish Subramanian, AOR  
Ms. Devyani Gupta, Adv.  
Mr. Saushriya Havelia A, Adv.  
Mr. Vishnu Unnikrishnan, Adv.  
Ms. Tanvi Anand, Adv.  
Mr. Danish Saifi, Adv.

Ms. Ankita Sharma, AOR  
Mr. Arjun D Singh, Adv.  
Ms. Poonam Dola, Adv.

Mr. Venkata Raghuvamsy D. , AOR

Mr. K M Natraj, A.S.G.  
Mr. Wasim S Qadri, Sr. Adv.  
Mr. Raj Bahadur Yadav, AOR  
Mr. T A Khan, Adv.  
Mr. B K Satija, Adv.  
Mr. Sharath Nambiar, Adv.  
Mr. Rajeeva Ranjan Rajesh, Adv.  
Mr. Pratyush Srivastava, Adv.  
Mrs. Kritygya Kait, Adv.

Mr. Satish Pandey, AOR  
Ms. Jay Jaimini Pandey, Adv.  
Ms. Surajita Pattanaik, Adv.  
Ms. Seema Patnaha, Adv.  
Mr. Kafeel Ahmed, Adv.  
Mr. Satyapal Singh, Adv.  
Mr. Satya Prakash Goutam, Adv.  
Mr. Tasleem Arif, Adv.  
Mr. Kamal Akhtar, Adv.

Mr. Gagan Gupta, AOR

Mr. Pai Amit, AOR  
Ms. Pankhuri Bhardwaj, Adv.  
Mr. Tathagata Dutta, Adv.

Mr. Akshay Girish Ringe, AOR  
Mr. Kartikeya Rastogi, D.A.G.  
Ms. Inderdeep Kaur Raina, Adv.

Mr. Jaideep Gupta, Sr. Adv.  
Mr. Kunal Chatterji, AOR  
Ms. Maitrayee Banerjee, Adv.  
Mr. Rohit Bansal, Adv.

Mr. Braj Kishore Mishra, AOR  
Mr. Abhishek Yadav, Adv.  
Mr. Vikram Patralekh, Adv.

Ms. Radhika Gautam, AOR

Mr. Sandeep Sudhakar Deshmukh, AOR  
Mr. Nishant Sharma, Adv.  
Mr. Savadikar Ankur Shirish, Adv.  
Mr. Viraj M. Parakh, Adv.

Ms. Namita Choudhary, AOR

Mr. Apoorv Kurup, Sr. Adv.

Ms. Nidhi Mittal, AOR  
Mr. Gurjas Singh Narula, Adv.  
Ms. Jaya Choudhary, Adv.

Ms. Aswathi M.K., AOR

Mr. Kumar Anurag Singh, Adv.  
Mr. Anando Mukherjee, AOR  
Mr. Shwetank Singh, Adv.

Mr. Dilip Annasaheb Taur, AOR  
Mr. Rajiv Ranjan Dwivedi, AOR  
Mr. S. Gowthaman, AOR  
Mr. D. L. Chidananda, AOR

Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Karun Sharma, Adv.  
Ms. Anupama Ngangom, Adv.  
Ms. Rajkumari Divyasana, Adv.

Mr. Kunal Mimani, AOR  
Mr. Prashant Alai, Adv.

Mr. Sumeer Sodhi, AOR

Mr. K.M. Natraj, A.S.G.  
Mr. Neeraj Kr. Sharma, Adv.  
Mr. Kanu Agrawal, Adv.  
Mr. Vatsal Joshi, Adv.  
Mr. Mukesh Kumar Verma, Adv.  
Mr. Piyush Beriwal, Adv.  
Mr. Harish Pandey, Adv.  
Mr. Shashwat Parihar, Adv.  
Mr. Shreekant Neelappa Terdal, AOR  
Mr. Krishna Kant Dubey, Adv.

Mr. Ahanthem Henry, Adv.  
Mr. Ahanthem Rohen Singh, Adv.  
Mr. Mohan Singh, Adv.  
Mr. Aniket Rajput, Adv.  
Ms. Khoisnam Nirmala Devi, Adv.  
Mr. Kumar Mihir, AOR

Ms. Asmita Singh, AOR  
Mr. Abheet Mangleek, Adv.  
Mr. Tushar Nair, Adv.  
Mr. Anirudh Anand, Adv.  
Mr. Punishk Handa, Adv.

Mr. Anandh Kannan N., AOR

Mr. V. N. Raghupathy, AOR

Ms. Mythili S, Adv.

Mrs. D. Bharathi Reddy, AOR  
Mr. Nishant Sharma, Adv.  
Ms. Adviteeya, Adv.

Mr. Maibam Nabaghanashyam Singh, AOR

Mr. Manish Kumar, AOR  
Mr. Divyansh Mishra, Adv.  
Mr. Ravi Shanker Jha, Adv.

Mr. Guntur Pramod Kumar, AOR  
Ms. Perna Singh, Adv.  
Mr. Dhruv Yadav, Adv.

Mr. Vinod Sharma, AOR  
Mr. T. V. Ratnam, AOR  
Mr. Siddharth Sangal, AOR  
Ms. Manju Jetley, AOR

Mr. Ramesh Babu M. R., AOR

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Sahil Tagotra, AOR  
Mr. Sujay Jain, Adv.

Mr. Nishe Rajen Shonker, AOR  
Mrs. Anu K Joy, Adv.  
Mr. Alim Anvar, Adv.  
Mr. Santhosh K, Adv.

Mr. Siddharth Bhatnagar, Sr. Adv., Amicus Curiae  
Mr. Ankit Yadav, AOR  
Mr. Aditya Sidhra, Adv.  
Ms. Pracheta Kar, Adv.  
Mr. Nadeem Afroz, Adv.  
Ms. Shaoni Das, Adv.

Mr. Aaditya Aniruddha Pande, AOR  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.

Mr. Basava Prabhu S. Patil, A.G. of Sikkim, Adv.  
Mr. Sameer Abhyankar, AOR  
Ms. Ripul Swati Kumari, Adv.  
Mr. Krishna Rastogi, Adv.  
Mr. Aakash Thakur, Adv.  
Mr. Rahul Kumar, Adv.



Ms. Yashika Sharma, Adv.

Mr. Shuvodeep Roy, AOR  
Mr. Saurabh Tripathi, Adv.  
Mr. Deepayan Dutta, Adv.

Mr. Maninder Acharya, Sr. Adv.  
Ms. K. Enatoli Sema, AOR  
Mr. Amit Kumar Singh, Adv.  
Ms. Chubalemla Chang, Adv.  
Mr. Prang Newmai, Adv.

Mr. Bijo Mathew Joy , AOR  
Ms. Nupur Kumar, AOR

Mr. Nachiketa Joshi, A.A.G.  
Mr. Abhimanyu Singh Ga, Adv.  
Mr. Sarad Kumar Singhania, AOR

Mr. Som Raj Choudhury, AOR

Mr. Sanjai Kumar Pathak, AOR  
Mrs. Shashi Pathak, Adv.  
Mr. Arvind Kumar Tripathi, Adv.

Mr. Amit Kumar, A.G., Sr. Adv.  
Mr. Avijit Mani Tripathi, AOR  
Mr. Shaurya Sahay, Adv.  
Mr. T.k. Nayak, Adv.  
Ms. Rekha Bakshi, Adv.

Mrs. Pragya Baghel, AOR

Mr. Atul Kumar, AOR  
Ms. Sweety Singh, Adv.  
Ms. Archana Kumari, Adv.  
Mr. Sudipta Singha Roy, Adv.  
Ms. Himanshu Raj, Adv.  
Mr. Harsh Kumar, Adv.

Mr. Amit Gupta, AOR  
Mr. Kshitij Vaibhav, Adv.  
Ms. Muskan Nagpal, Adv.

Mr. Sunny Choudhary, AOR

Ms. Deepanwita Priyanka, AOR

Ms. Taruna Ardhendumauli Prasad, AOR  
Mr. Ajay Pal, AOR

Mr. Sravan Kumar Karanam, AOR  
Ms. Shireesh Tyagi, Adv.  
Mr. P. Venkatraju, Adv.

Mr. Abhishek Atrey, AOR  
Ms. Ishita Bist, Adv.  
Ms. Ambika Atrey, Adv.  
Ms. Jyoti Verma, Adv.  
Mr. Navneet Gupta, Adv.

Mr. Chanchal Kumar Ganguli, AOR  
M/S. Plr Chambers And Co., AOR

Mr. Purushottam Sharma Tripathi, AOR  
Mr. Amit, Adv.  
Ms. Vani Vyas, Adv.  
Mr. Prakhar Singh, Adv.

Ms. Sujata Kurdukar, AOR

Mr. K M Nataraj, A.S.G.  
Mr. Wasim Qadri, Sr. Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. T A Khan, Adv.  
Mr. Nalin Kohli, Adv.  
Mr. B K Satija, Adv.  
Mr. Sharath Nambiar, Adv.  
Mr. Vinayak Sharma, Adv.  
Mr. Padmesh Mishra, Adv.

Mr. Daya Krishan Sharma, AOR  
Mr. D K Sharma, Adv.  
Mr. Rohit Vats, Adv.  
Mr. Ankit Bhanot, Adv.  
Mr. Yashdeep, Adv.

Mr. P. S. Sudheer, AOR  
Mr. Ashutosh Dubey, AOR  
Ms. Ranjeeta Rohatgi, AOR  
Mr. Shashank Singh, AOR  
Mr. Vivek Sharma, AOR

Mr. Siddharth R. Gupta, Adv.  
Mr. Mrigank Prabhakar, AOR

Mr. Sanjay Kumar Tyagi, AOR  
Mr. Pawan, Adv.

Mr. G. N. Reddy, AOR  
Mr. Malak Manish Bhatt, AOR

Mr. Satyajeet Kumar, AOR

Mr. Prashant Shukla, Adv.

Ms. Enakshi Mukhopadhyay Siddhanta, AOR

Mr. Ravi Kumar S., Adv.

Mr. P.s. Sridhar Raj, Adv.

Ms. Smita Amratlal Vora, AOR

Mr. Chirag M. Shroff, AOR

Mr. Amrish Kumar, AOR

Mr. Aravindh S., AOR

Mr. Akshay Gupta, Adv.

Mr. Aadithya Aravindh, Adv.

Mr. Santosh Krishnan, AOR

Mr. Niranjan Sahu, AOR

Ms. Shivangi Gupta, Adv.

Mrs. Garima Prashad A.a.g., Sr. Adv.

Mr. Adarsh Upadhyay, AOR

Ms. Pallavi Kumari, Adv.

Mr. Shashank Pachauri, Adv.

Mr. D. K. Devesh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

I.A. NO.54701 of 2025

1. The application has been filed by the applicant praying for staying the effect and operation of the order dated 24.02.2025 passed by the learned Single Judge of the High Court of Gujarat.

2. From the perusal of the material placed on record, it would reveal that no minimum number of years of practicing as a lawyer is prescribed as a qualification for applying to the post of Judicial Magistrate First Class (JMFC) and Civil Judge (Junior Division) in the advertisement issued by the High

Court of Gujarat.

3. The question as to whether a specific number of years should be prescribed as a minimum qualification for enabling a candidate to apply for the post of JMFC and Civil Judge (Junior Division) is pending before the three-judge Bench of this Court.

4. The three-Judge Bench has elaborately heard the matter. The contentions of all the State Governments as well as the High Courts have been heard by this Court and the matter is reserved for judgment.

5. When this Court is seized of the issue, we do not appreciate the necessity to rush through the selection process, inasmuch as the outcome of the said judgment would have a direct bearing on the qualification to be prescribed for JMFC and Civil Judge (Junior Division).

6. We, therefore, issue notice to the High Court of Gujarat as well as the State of Gujarat, returnable on 18.03.2025.

7. The notice to the State of Gujarat be issued through its Chief Secretary and notice to the High Court be served through the Registrar General of the High Court of Gujarat.

8. We stay the proceedings initiated by the High Court for recruitment to the post of JMFC and Civil Judge (Junior Division).

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)